

to the extant rules however the cost of this subway has to be borne fully by the Municipality as it is not in replacement of the level crossing. The Municipality have stated that they are not in a position to do so.

(b) Does not arise in view of the reply to part (a).

Bhakra Power to Delhi

1297. { **Shri Ram Krishan Gupta:**
Shri Rajendra Singh:

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Unstarred Question No. 3401 on the 17th April, 1961 and state:

(a) whether it is a fact that the additional promised supply of 40,000 kilowatt of Bhakra power to Delhi in May, 1961 has been delayed;

(b) if so, the reasons therefor; and

(c) when the additional power will be supplied to Delhi?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). Out of the 40,000 KW of power expected to be received from the Bhakra system in May, 1961, only 6,000 KW was received in Delhi during that month. Additional 9,000 KW has been received on the 13th August. The delay has been on account of the late commissioning of the third generating unit in the left bank Bhakra Power House. Further power is programmed to be received as under:

(i) 5,000 KW in November, 1961.

(ii) 20,000 KW in June, 1962.

Agriculture College in Delhi

1298. **Shri Ram Krishan Gupta:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the scheme to open an Agriculture College in rural area of Union Territory of Delhi has been finalised;

(b) if so, the details thereof; and

(c) when and where it will be opened?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) There is no proposal at present of opening any Government Agricultural College in Delhi.

(b) and (c). Do not arise.

Railway Minister's Welfare and Relief Fund

1299. { **Shri Ram Krishan Gupta:**
Shri Aurobindo Ghosal:

Will the Minister of **Railways** be pleased to state:

(a) whether a new relief fund called the Railway Minister's Welfare and Relief Fund has been recently created;

(b) if so, the object of the fund created and

(c) the total amount deposited in this fund so far?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) and (c). The Railway Minister's Welfare and Relief Fund is a non-Government fund raised by donations with the object of affording relief to railwaymen and their families in distress to whom no assistance can be made available under the normal operation of the rules or regulations in force on railways.

Loading of Wagons

1300. { **Shri Ram Krishan Gupta:**
Shri Rajendra Singh:

Will the Minister of **Railways** be pleased to state:

(a) whether any plan to step up loading of wagons by improving wagon turn-round has been prepared; and

(b) if so, the details thereof?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). Improving the wagon turn-round is one of the measures for stepping up loading of wagons. Instructions have already been issued to the Railways